

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

203. IA/5806/2023 C.P.(IB)/1088(MB)2020

IN THE MATTER OF

Punjab National Bank International Limited

... Petitioner

Vs

Topsgrup Services And Solutions Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Manish Jain (PH)

For the Respondent

For the Indian Bank: Adv. Rohit Gupta (PH)

ORDER

IA/4945/2023- Let the IA be listed along with IA 929 of 2024. Adjourned to
01.04.2024.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/